

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated: 2nd August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramani Taneja for R.2

Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.3

ORDER

We have heard Mr. Sanjay Sen, learned senior counsel appearing for the appellant and Mr. M.G. Ramachandran, learned counsel appearing for Respondent No.3 for some time.

List the matter for further hearing on **08.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**